

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.06/09/2018/NCLAT/UR/827

In the matter of:

Apollo Jyoti LLC and Ors. Appellants

Versus

Jyoti Structures Ltd.
Through its Resolution Professional,
Ms. Vandana Garg & Ors. Respondents

Appearance: Shri Shantanu Chaturvedi, Advocate for the
Appellants

14.09.2018

In the course of arguments, learned Counsel appearing for the Appellants submitted that he is ready to cure the defects.

2. List the case on 17.09.2018 before the Registrar Court. In the meantime, the Appellant is directed to cure the defect.

(Abni Ranjan Kumar Sinha)
Registrar